

**DIVISION BENCH**

**O-122**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/673(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	RATHI STEEL INDUSTRIES PVT. LTD. Vs. B.S. ENGINEERING MACHINERY PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. Tanmoy Chakraborty, Advocate ] For Operational Creditor  
2. Mr. Siddharth Shroff, Advocate ]

1. Mr. Sandip Kumar Bhattacharyya, Advocate ] For Corporate Debtor

**ORDER**

1. Ld. Counsel on both sides present.
2. Pleadings are complete in the matter.
3. List this matter on 02/09/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.